

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-107
IB-2083(ND)/2019

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd.
Vs.
M/s KPG International Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2019

Order delivered on 02.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Dhruv Khanna (A.R.)
For the Respondent :

ORDER

Notice the Corporate Debtor by all modes including the process of the Bench. Corporate Debtor be served through its Directors. Affidavit of service be filed, returnable on 16.09.2019.

- Sdr -

**(SUMITA PURKAYASTHA)
MEMBER (T)**

- Sdr -

**(INA MALHOTRA)
MEMBER (J)**

SLM